

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT BENCH AT BILASPUR

Original Application No. 841 of 2001

Bilaspur, this the 9th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Arvind Yadav, S/o. Shri J.B. Yadav,  
aged about 30 years, Scientific  
Officer/Engineer - SB, DIO, National  
Informatic Centre, Distt Unit - Raigarh  
(Chhattisgarh).

... Applicant

(By Advocate - Shri M.N. Banerjee)

V e r s u s

1. Union of India, through the Secretary, Ministry of Information Technology, Govt. of India, New Delhi - 110 003.
2. Director General National Informatic Centre (Hors) A-Block, CGO Complex, Lodhi Road, New Delhi.
3. Director, National Informatic Centre; State Unit, Unit; (MP) Vindhyaachal Bhawan, C-Wing Basement, Bhopal.
4. Director, National Informatics Centre, State Unit (Chhattisgarh), Room No. 238, Raipur.
5. Manoj Dixit, DIO, Mandla.
6. P.K. Mishra, DIO, Bilaspur. ... Respondents

(By Advocate - None)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has claimed the following main relief :

"a. to command the respondents to consider and promote the applicant w e f the date his juniors Shri Manoj Dixit or any other person is promoted as Scientist B with all consequential and monetary benefits."

2. None is present for the respondents. Since it is an old case of 2001, we proceed to dispose of this Original Application by invoking the provisions of Rule 16 of CAT (Procedure) Rules, 1987, Heard the learned counsel for the applicant and

perused the records carefully.

3. During the course of argument the learned counsel for the applicant submitted that the applicant has been granted the promotion of Scientist Grade-B in the year 2004. However, the relief claimed is with regard to his promotion with effect from the date his juniors Shri Manoj Dixit and others were promoted to that grade. The learned counsel for the applicant states that although the applicant has been promoted to Scientist Grade-B retrospective but he has not been promoted from the date i.e. when his juniors Shri Manoj Dixit and others have been promoted vide order dated 24th July, 2001. According, to the learned counsel for the applicant, the applicant has a very good record and no adverse confidential report has been communicated to him during his entire service. Therefore, there is no reason as to why he was not considered and promoted from the date his juniors have been promoted. He also states that the applicant will be satisfied in case if direction is given to the applicant to file a detailed representation for granting him promotion with effect from the date his juniors Shri Manoj Dixit and others to the post of Scientist Grade-B have been promoted, and thereafter, the respondents be directed to consider his representation.

4. In view of the submission made by the learned counsel for the applicant, we direct the applicant to submit a detailed representation to the respondents within one month from the date of receipt of copy of this order and if the applicant complies with this, then the respondents are directed to consider the said representation of the applicant within a period of three months from the date of receipt of copy of the representation from the applicant.

5. Accordingly, the Original Application is disposed of. No costs.

(Madan Mohan)  
Judicial Member  
"SA"

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(M.P. Singh)  
Vice Chairman